

सेवा में,

अवर सचिव,

बिहार विधान सभा, पटना !

विषय:-चल-अचल संपत्ति तथा दायित्वों की विवरणी के संबंध में।

महोदय

सभा सचिवालय के कार्यालय आदेश ज्ञाप संख्या-1 स्था०-36/2021-246, दिनांक-20.01.2023 के आलोक में मैं अपने चल-अचल संपत्ति तथा दायित्वों की विवरणी विहित प्रपत्र में संलग्न कर रहा हूँ।

2037

अतएव अनुरोध है कि संलग्न विवरणी को अग्रेतर कार्रवाई हेतु ग्रहण करने की कृपा की जाय।

विश्वासभाजन,

वंजन बुमार

(रंजय कुमार) सहायक,

बिहार विधान सभा, पटना ।

## **Declaration of Assets and Liabilities**

Year-2023

I Ranjay Kumar , son of Sri Kamdeo Singh, aged 45 years, belonging to .

Administrative Cadre (Bihar Legislative Assembly) service and presently working as Assistant Bihar Legislative Assembly, Patna, give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

A. <u>Details of movable assets</u>
(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Nitu Kumari	Dependant-1 Plyush Raj. (Son)	Dependant-2 Saumya Raj (Daughter)	Dependant-3 Etc. Name
(i)	Cash	Rs. 20,575/-	Rs. 35,875/-	Rs. 5,155/-	Rs. 7,055/-	-
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	(1) SBI A/C in Bihar Vidhan Mandal Branch -Balance Rs. 1,40,000/- (Approx)	Nil	Nil		Nil
(iii)	Bonds, Debentures and Shares in companies	Nii	Nil	Nil	Nil	Nil
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	(1) LIC Policy of Rs. 2,50,000/- Premium Per Annum Rs.12,010/- (2) Saving A/C in Post office Rs. 2,11,000/- (Approx)	LIC Policy of Rs. 2,00,000/- Premium Per Annum Rs.10,044/-	Nii	. Nil	Nil
(v)	Motor Vehicles (details of make, etc.)	TVS Moter Cycle Reg No-BR01DF1694	Nil	Nil	Nii	Nil
(vi)	Jewellery (give details of weight and value)	Gold- 100 gms (Approx.) of Rs. 4,51,751/-(Approx.)	Gold- 400 gms (Approx.) of Rs. 15,75,055/- (Approx.) Silver -200 gms (Approx.) of Rs. 21,500/- (Approx.)	Gold- 10 gms (Approx.) of Rs. 11,751/- (Approx.)	Gold- 10 gms (Approx.) of Rs. 11,755/- (Approx.)	NII
(vii)	Other assets, such as values of claims / interests	Nil	Nii	NII	NII	NII

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

<sup>\*</sup> Dependent here means a person substantially dependent on the income of the employee.

## B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Nil	Nil	Nii	Nil	Nil
(li)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Nil	Nil	Nil	Nil	Nil
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil				
(v)	Others (such as interest in property)	Property of Hindu undivided Family (Ancestral	Nil Nil	Nil Nil	Nil Nil	Nil Nil

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

(Note: Please give separate details for each Item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as		
(a)	(i) Loans from Banks	Nil	Nil		
	(ii) Loans from financial institutions	Nil	Nii		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	Nil		
	(b) dues to departments dealing with supply of water	Nil			
	(c) dues to departments dealing with supply of electricity	- (VII	Nil		
		Nii	Nil		
á.	(d) dues to departments dealing with telephones	Nil	Nil		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Nil	Nii		
	(f) Other dues, if any		1411		

<i>(</i> ) \		Nil	Nil	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Rs.70,645/- Assessment Year 2022-2023. Pan No-CGKPK7171C	Nil	
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]	Nil	Nil	
	(iii) Sales Tax [Only in case of proprietary business]	Nii	Nil	
	(iv) Property Tax	Nil	Nij -	

C. <u>Personal I</u>	<u>Detail</u>								
GPF/CPF/PRAN No.	:-	PTS/BLA-1	238	<u> </u>	3				
Gender :-		M (M/F)							
Date of Birth	:-				T.		T **	T	7
		0 1	0	3	1	9		8	DD/MM/YYYY)
Class/Group	1-	В	(A	/B/C)					
Cadre	12	Administrative Cadre, Bihar Legislative Assembly, Secretariat, Patna.							
		(Full Name e	e.g. B.A.	SBiha	r Admii	nistrativ	e Servi	ce,	
		B.S.S Bih							
Home District	:-		Patna.						

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Ranjay Kumar

Name of Employee: Ranjay kumar.

Place: Patna.

Designation: Assistant.

Date: 10.02.2023.

Department: Bihar Legislative Assembly, Secretariat Patna.

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.